

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-351 (PB)/2017**

**IN THE MATTER OF:**

My Mind Vacations Pvt. Ltd. .... Applicant/petitioner  
Vs.  
Iyogi Technical Services Pvt. Ltd. & Ors. .... Respondents

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 07.11.2017**

**Coram:**

**CHIEF JUSTICE(Retd.) M.M. KUMAR**  
**Hon'ble President**

**Ms. DEEPA KRISHAN**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Nishant Rai Goel, Advocate

For the Respondent : Mr. Nakul G., Advocate

**ORDER**

Let the matter be listed after the pronouncement of the order by three-Member Bench of the Tribunal in the matter of (IB)-190(PB)/2017 Union Bank of India vs. Era Infra Engineering Ltd.

*Sd L*

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

*Sd L*

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

07.11.2017  
V.Sethi